

आतंकवादी गतिविधियों को रोकने के लिए कदमों का उठाया जाना

321. श्री राम नरेश यादव: क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) गत दो माह के दौरान दिल्ली, पंजाब, उत्तर प्रदेश और अन्य राज्यों में कुल कितने आतंकवादी पकड़े गए हैं और उनका ब्यौरा क्या है;

(ख) पकड़े गए आतंकवादी किन-किन संगठनों से सम्बद्ध हैं और उनके विरुद्ध क्या कार्यवाही की गई है, और

(ग) भविष्य में आतंकवादी गतिविधियों को रोकने के लिए क्या कदम उठाए जा रहे हैं?

गृह मंत्रालय में राज्य मंत्री (श्री राजेश पायलट): (क) और (ख) पिछले दो महीनों के दौरान विभिन्न आतंकवादी संगठनों से संबंधित 86 आतंकवादी पकड़े गए हैं। इन आतंकवादियों के खिलाफ कानून के अधीन निर्धारित प्रक्रिया के अनुसार कार्यवाई की जा रही है।

(ग) आतंकवादियों की गतिविधियों पर सरकार कड़ी नजर रख रही है और सख्त तालाशी अभियानों एवं तैनाती को सुदृढ़ करने सहित सभी आवश्यक और समुचित उपाय कर रही है। आसूचना का बेहतर समन्वय और आदान-प्रदान सुनिश्चित करने के लिए गृह मंत्रालय में एक कोर ग्रुप का गठन किया गया है जो सावधिक रूप से अपनी बैठके करता है।

Entry of Pakistani Nationals on Forged Documents

322. SHRI SHIV PRATAP MISHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that some Nationals of Pakistan have recently entered into India on the basis of forged travel documents; and

(b) if so, what are the details in this regard and steps taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) and (b) There is no report of significant problem

of pak nationals coming to India on forged documents, except in some cases. Powers, under the Foreigners Act. 1946, have been delegated to the State Government to take necessary action, including the prosecution and deportation of such Pak nationals.

Citizenship of Tribal Refugees in South Tripura Camps

323. SHRI SHIV PRATAP MISHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Bangladesh Government has questioned the citizenship of more than 300 tribal refugees, sheltered in six South Tripura camps for the past eight years; and

(b) if so, what are the details in this regard and the steps taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) No, Sir.

(b) Does not arise.

Complaints Against ITBP Deputationists

324. SHRI GHUFRAN AZAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of SP level officers who have been on deputation from Indo Tibetan Border Police (ITBP) to Punjab Police;

(b) whether Government are aware of adverse reports appearing in certain sections of press in Punjab about the grave acts of omission* and Commission by some of such deputationists;

(c) whether some important and responsible political leaders of Punjab have demanded action against some ITBP deputationists for their misdeeds and, whether any high level vigilance enquiry conducted against some of such ITBP deputationists has found them guilty; and

(d) if so, the complete details in this